

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 3595
TO BE ANSWERED ON 10TH DECEMBER, 2019**

FOOD DISTRIBUTION THROUGH MOBILE APP

†3595. SHRI RAKESH SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether food items at ration shops are proposed to be distributed to the eligible beneficiaries through Mobile App;**
- (b) whether poor people who cannot afford mobile expenditure are likely to face difficulties as a result of this decision;**
- (c) whether the consumers who are having mobiles are not considered poor; and**
- (d) whether the Government proposes to take any measures to solve the problems of the beneficiaries?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (d): The Department of Food and Public Distribution in collaboration with all States/UTs is implementing a scheme on 'End-to-End Computerization of TPDS Operations' to improve the efficiency and transparency in Public Distribution System (PDS) operations. Under the Scheme, the automation of Fair Price Shops (FPSs) is also being done by the respective States/UTs, which involves the use of Electronic Point of Sale (ePoS) devices at the FPSs for sale of foodgrains and electronic record keeping of all sale transactions and authentication of beneficiaries. The subsidized foodgrains are being distributed by State/UT Governments to the beneficiaries under NFSA using these ePoS devices which are installed at about 4.44 lakh FPSs out of a total of about 5.34 lakh FPSs in the country.